

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-68/2022/7603/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rashmita Das,  
Special Judge, POCSO,  
cum i/c District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>th</sup> 7 September, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJL/6727/2022 Date 05.09.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.09.2022**. Further, the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur and in his absence the Chief judicial Magistrate, Lakhimpur, North Lakhimpur would remain in charge of your Court and office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-68/2022/7604/A, dated** , 07-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**